

and by Indian hoteliers with foreign collaboration and what is the present stage of construction ; and

(b) what would be the room capacity of these hotels ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) and (b) Details regarding the hotels under construction with foreign collaboration are as follows :

| Indian Company                    | Foreign Company                      | Location | Room capacity | Stage of construction       |
|-----------------------------------|--------------------------------------|----------|---------------|-----------------------------|
| East India Hotels Ltd.            | Sheraton International Inc. U. S. A. | Bombay   | 500           | Opening shortly.            |
| Adyar Gate (P) Hotels Ltd.        | Holiday Inns Inc U. S. A.            | Madras   | 165           | Has reached 4th floor.      |
| Eastern International Hotels Ltd. | Holiday Inns Inc. U. S. A.           | Bombay   | 150           | Construction work has begun |

In addition to the above, the U. P. Hotels and Restaurants Ltd. have entered into an agreement with Ramada Inns Inc. U. S. A. for the promotion etc. of their chain of hotels—existing, under construction and planned for the future.

#### EARTHQUAKE IN BOMBAY

917. SHRI THILLAI VILLALAN :  
SHRI K. A. KRISHNASWAMY :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any earthquake shock was recently felt in Bombay ; and

(b) if so, what are the details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) No, Sir.

(b) Does not arise.

#### COMPOSITION OF THE BOARDS OF DIRECTORS OF THE NATIONALISED BANKS

918. SHRI KOTA PUNNAIAH :  
SHRI K. L. N. PRASAD :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the composition of the Boards of Directors of the 14 Nationalised Banks has been finalised ; and

(b) if so, who are the members of the Boards ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) The first Boards of Directors nationalised banks constituted on 18th July, 1970 under Section 7 (3) of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 have been functioning. These Boards are to continue till new Boards of Directors are constituted in accordance with Clause 3 of the Nationalised Banks (Management and Miscellaneous Provision) Scheme, 1970. The Hon'ble Member presumably has in mind the new Boards of Directors. These are expected to be constituted shortly.

(b) The names of the members of the new Boards of Directors will be laid on the Table of the House as soon as the Boards are constituted.

#### AIR TRIP TO CHANDIGARH BY COUNCILLORS OF DELHI UNIVERSITY STUDENTS UNION

919. DR. K. NAGAPPA ALVA :  
SHRI VEERENDRA PATIL :  
SHRI GANESHI LAL CHAUDHARY :  
SHRI BANARSI DAS :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that a Dakota aircraft took off on a chartered flight from Delhi to Chandigarh carrying some student Councillors of the Delhi University Students Union ; and